GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2863

ANSWERED ON 17.12.2025

SOLAR LIGHTS IN ANDHRA PRADESH

2863. SHRI KESINENI SIVANATH SHRI B K PARTHASARATHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the number of unelectrified households in the country, State-wise and district-wise for Andhra Pradesh;
- (b) the number of solar lights sanctioned and installed in streets and Multipurpose Centers (MPCs), State and district-wise for Andhra Pradesh;
- (c) the details of the number of solar off-grid systems sanctioned and installed in Particularly Vulnerable Tribal Group (PVTGs) households, State and district-wise for Andhra Pradesh; and
- (d) the details of the funds sanctioned, released and utilized for energization of unelectrified PVTGs, State-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) As per the information received from Ministry of Power, Government of India has been supplementing the efforts of the States in providing electricity access to consumers through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October, 2017, and currently under Revamped Distribution Sector Scheme (RDSS) launched in 2021.

Under DDUGJY and thereafter under SAUBHAGYA, electrification of all willing households was completed by 31st March, 2019 as reported by the States / UTs. A total of 2.86 crore households were electrified during SAUBHAGYA period. Both the schemes stand closed as on 31.03.2022.

Under the scheme of RDSS, on-grid electrification works amounting to **Rs. 6,521 Cr**. have been sanctioned for **13.65 lakh** left out households including households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), households belonging to Scheduled Tribes (STs) under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA), households belonging to Scheduled Caste (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), wherever found feasible. The details of households sanctioned under various initiatives of RDSS are given at **Annexure-I.** District-wise details of households sanctioned and electrified in Andhra Pradesh are given at **Annexure-II.**

(b) As per the information received from New & Renewable Energy Development Corporation of Andhra Pradesh Ltd. (NREDCAP), the district-wise details of solar lights installed in Andhra Pradesh under Off-grid and Decentralised Solar PV Applications Phase-III Programme are given below:

| Sl. No. | District | No. of Street Lights Installed |
|------------|---------------|-----------------------------------|
| 1. | Nellore | 143 |
| 2. | Visakhapatnam | 13 |
| 3. | YSR Kadapa | 684 |
| 4. | Ananthapuramu | 1,128 |
| | Total | 1,968 |

(c) The district-wise details of PVTG households sanctioned and electrified in Andhra Pradesh through off-grid solar systems under the PM JANMAN component of the New Solar Power scheme (for Tribal and PVTG Habitations/Villages) are given as under:

| Sl. No. | District | Number of Households sanctioned | Number of Households Electrified (as of 31.10.2025) |
|------------|--------------------------|---------------------------------------|---|
| 1. | Prakasam | 611 | 522 |
| 2. | Alluri Seetharamaraju | 731 | 165 |
| 3. | Eluru | 305 | 17 |
| 4. | Parvathipuram- Manyam | 28 | 6 |
| Total | | 1675 | 710 |

(d) The State-wise details of funds released for off-grid electrification under the PM JANMAN component of the New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) are given as under:

| Sl. No. | State | Funds released in Rs. Lakh (as on 31.10.2025) |
|------------|----------------|---|
| 1. | Andhra Pradesh | 36.60 |
| 2. | Jharkhand | 642.98 |
| 3. | Karnataka | 62.65 |
| 4. | Telangana | 44.1 |
| 5. | Tripura | 596.05 |
| | Total | 1382.38 |

As per the information received from Ministry of Power, fund sanctioned and released for households identified for on-grid electrification under PM-JANMAN are given at **Annexure-III.**

ANNEXURE-I REFFERED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2863 FOR 17.12.2025

Status of Households Sanctioned under Various Initiatives of RDSS

| Sl. No. | Name of State | Sanctioned Outlay (Rs. Crores) | Sanctioned GBS (Rs. Crores) | Total Households Sanctioned | | | |
|------------------|---|--------------------------------------|--------------------------------|--------------------------------|--|--|--|
| A. A | A. Addl. Households Sanctioned under RDSS | | | | | | |
| 1 | Andhra Pradesh | 49.24 | 29.55 | 15,475 | | | |
| 2 | Arunachal Pradesh | 47.11 | 42.4 | 6,506 | | | |
| 3 | Assam | 785.55 | 706.99 | 127,111 | | | |
| 4 | Bihar | 238.86 | 143.32 | 35,467 | | | |
| 5 | Chhattisgarh | 166.55 | 99.93 | 34,078 | | | |
| 6 | Jammu & Kashmir | 106.7 | 96.03 | 15,359 | | | |
| 7 | Jharkhand | 25.16 | 15.09 | 4,853 | | | |
| 8 | Kerala | 0.33 | 0.2 | 40 | | | |
| 9 | Madhya Pradesh | 1.13 | 0.68 | 196 | | | |
| 10 | Manipur | 214.44 | 193 | 36,972 | | | |
| 11 | Meghalaya | 435.7 | 392.13 | 50,501 | | | |
| 12 | Mizoram | 79.9 | 71.91 | 15,167 | | | |
| 13 | Nagaland | 69.55 | 62.59 | 10,004 | | | |
| 14 | Rajasthan | 1,526.94 | 916.16 | 338,702 | | | |
| 15 | Uttar Pradesh | 931.04 | 558.62 | 251,487 | | | |
| B. E | lectrification works sanct | tioned under RDS | S in Vibrant Village | s | | | |
| 1 | Himachal Pradesh | 6.08 | 5.47 | 0 | | | |
| 2 | Arunachal Pradesh | 20.18 | 18.16 | 1,683 | | | |
| 3 | Uttarakhand | 13.08 | 11.77 | 1,154 | | | |
| JAN C1.] | Electrification of PVTG MAN PVTG Households Sancti | ioned under RDSS | | | | | |
| 1 | Andhra Pradesh | 88.71 | 53.23 | 24,967 | | | |
| 2 | Chhattisgarh | 38.16 | 22.9 | 7,077 | | | |
| 3 | Jharkhand | 74.13 | 44.48 | 12,442 | | | |
| 4 | Karnataka | 3.76 | 2.26 | 1,615 | | | |
| 5 | Kerala | 0.86 | 0.52 | 345 | | | |
| 6 | Madhya Pradesh | 148.83 | 89.28 | 30,216 | | | |
| 7 | Maharashtra | 26.61 | 15.97 | 8,556 | | | |
| 8 | Rajasthan | 40.34 | 24.2 | 17,633 | | | |
| 9 | Tamil Nadu | 29.89 | 17.93 | 8,603 | | | |
| 10 | Telangana | 6.79 | 4.07 | 3,884 | | | |
| 11 | Tripura | 61.52 | 55.37 | 11,664 | | | |
| 12 | Uttar Pradesh | 1.1 | 0.66 | 316 | | | |

| 13 | Uttarakhand | 0.6 | 0.54 | 669 |
|------|----------------------------|-------------------|--------|--------|
| | PVTG Households covere | | | 007 |
| 1 | Gujarat | 0 | 0 | 0 |
| 2 | Odisha | 0 | 0 | 0 |
| 3 | West Bengal | 0 | 0 | 0 |
| | Public Places Sanctioned | | v | |
| 1 | Madhya Pradesh | 0 | 0 | 25 |
| | lectrification of Tribal H | | | |
| | | | | |
| | DA-JGUA Households Sa | 1 | | 1.001 |
| 1 | Andhra Pradesh | 19.12 | 11.47 | 4,921 |
| 2 | Arunachal Pradesh | 8.2 | 7.38 | 1,938 |
| 3 | Bihar | 61.4 | 36.84 | 7,117 |
| 4 | Chhattisgarh | 218.44 | 131.06 | 39,579 |
| 5 | Himachal Pradesh | 0.49 | 0.45 | 93 |
| 6 | Jammu & Kashmir | 89.84 | 80.85 | 13,824 |
| 7 | Jharkhand | 92.44 | 55.47 | 19,467 |
| 8 | Karnataka | 41 | 24.6 | 5,288 |
| 9 | Kerala | 5.73 | 3.44 | 1,080 |
| 10 | Madhya Pradesh | 305.66 | 183.4 | 59,172 |
| 11 | Maharashtra | 23.6 | 14.16 | 6,961 |
| 12 | Rajasthan | 197.11 | 118.26 | 82,842 |
| 13 | Telangana | 110.73 | 66.44 | 26,525 |
| 14 | Tripura | 40.69 | 36.62 | 7,677 |
| 15 | Uttar Pradesh | 32.21 | 19.32 | 6,867 |
| 16 | Uttarakhand | 0.84 | 0.75 | 207 |
| | DA-JGUA Households co | ı | | |
| 1 | Odisha | 0 | 0 | 0 |
| | DA-JGUA Public Places | ı | | 100 |
| 1 | Andhra Pradesh | 0.7 | 0.42 | 182 |
| 2 | Arunachal Pradesh | 0.04 | 0.03 | 9 |
| 3 | Himachal Pradesh | 0.05 | 0.05 | 7 |
| 4 | Jharkhand | 8.25 | 4.95 | 1,910 |
| 5 | Kerala | 0.15 | 0.09 | 17 |
| 6 | Madhya Pradesh | 3.32 | 1.99 | 650 |
| 7 | Rajasthan | 0.7 | 0.42 | 195 |
| 8 | Telangana | 2.9 | 1.74 | 672 |
| 9 | Tripura | 2.31 | 2.08 | 512 |
| 10 | Uttar Pradesh | 0.13 | 0.08 | 30 |
| 11 | Uttarakhand | 0.08 | 0.07 | 19 |
| | DA-JGUA Public Places | ı | | |
| 1 | Odisha | 0 | 0 | 0 |
| E. E | lectrification works sanc | tioned under PM-A | AJAY | |
| 1 | Andhra Pradesh | 3.5 | 2.1 | 811 |

| 2 | Jharkhand | 6.141 | 3.684 | 1,782 |
|---|----------------|-------|-------|-------|
| 3 | Madhya Pradesh | 0.002 | 0.001 | 6 |
| 4 | Maharashtra | 6.81 | 4.086 | 2,012 |

ANNEXURE-II REFFERED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2863 FOR 17.12.2025

Households Sanctioned and Electrified in Andhra Pradesh as on 30.11.2025

1. Household Electrification under RDSS:

| Andl | Andhra Pradesh, Left Out HHs under RDSS | | | | |
|------------|---|-------------------|---------------------------------|-----------------|--|
| Sl. No. | Discom | District (OLD) | Sanctioned Households (Nos.) | Progress (Nos.) | |
| 1 | | Srikakulam | 44 | 51 | |
| 2 | | Vizianagaram | 4,233 | 3,789 | |
| 3 | APEPDCL | Visakhapatnam | 7,851 | 8,661 | |
| 4 | | Rajamahendravaram | 3,100 | 2,558 | |
| 5 | | Eluru | 247 | 247 | |

2. Under PM-JANMAN - PVTG (On-Grid):

| Andh | Andhra Pradesh, PM JANMAN | | | | | |
|------------|---------------------------|----------------|---------------------------------|-----------------|--|--|
| Sl. No. | Discom | District (NEW) | Sanctioned Households (Nos.) | Progress (Nos.) | | |
| 1 | A DCDDCI | Guntur | 772 | 770 | | |
| 2 | APCPDCL | Prakasam | 982 | 982 | | |
| 3 | | Srikakulam | 828 | 851 | | |
| 4 | | Vizianagaram | 150 | 99 | | |
| 5 | | PVP Manyam | 3407 | 3400 | | |
| 6 | APEPDCL | ASR | 17502 | 17279 | | |
| 7 | APEPDCL | Kakinada | 0 | 0 | | |
| 8 | | Ankapalli | 0 | 160 | | |
| 9 | | East Godavari | 4 | 39 | | |
| 10 | | Eluru | 1196 | 1196 | | |
| 11 | APSPDCL | Nandyal | 126 | 149 | | |

3. Under DA-JGUA:

| Andl | Andhra Pradesh, DA JGUA | | | | |
|------------|-------------------------|-------------------------|--|--------------------|--|
| Sl. No. | DISCOM | District (NEW) | Sanctioned Households and Public Institutions (Nos.) | Progress (Nos.) | |
| 1 | | ASR | 1559 | 920 | |
| 2 | | Ankapalli | 276 | 145 | |
| 3 | | Kakinada | 171 | 136 | |
| 4 | APEPDCL | Parvathipuram Manyam | 1696 | 1565 | |
| 5 | | Srikakulam | 5 | 5 | |
| 6 | | Vizianagaram | 38 | 8 | |
| 7 | APCPDCL | Palnadu | 219 | 218 | |
| 8 | | Ananthapur | 498 | 326 | |
| 9 | | Annamayya | 300 | 300 | |
| 10 | APSPDCL | Kurnool | 25 | 25 | |
| 11 | | Nandyal | 21 | 14 | |
| 12 | | Tirupati | 35 | 35 | |

| 13 YSR Kadapa | 260 | 260 |
|---------------|-----|-----|
|---------------|-----|-----|

4. Under PM-AJAY:

| Andh | Andhra Pradesh, PM-AJAY | | | | | |
|------------|-------------------------|----------------|------------------------------------|-----------------|--|--|
| Sl. No. | DISCOM | District (NEW) | Sanctioned Households (Nos.) | Progress (Nos.) | | |
| 1 | | Annamayya | 1 | 0 | | |
| 2 | | Chittoor | 393 | 205 | | |
| 3 | APSPDC | Nellore | 48 | 0 | | |
| 4 | L | Kurnool | 10 | 10 | | |
| 5 | | Tirupati | 348 | 0 | | |
| 6 | | YSR Kadapa | 11 | 11 | | |

ANNEXURE-III REFFERED TO IN REPLY TO PART (d) OF LOK SABHA

UNSTARRED QUESTION NO. 2863 FOR 17.12.2025

Fund Expenditure Position of Households Identified for On-Grid Electrification under PM-JANMAN

| Sl. No. | Name of State | Sanctioned Outlay (Rs. Crores) | Sanctioned GBS (Rs. Crores) | Cumulative GBS Released (Rs. Crores) |
|------------|----------------|--------------------------------------|--------------------------------|--|
| 1 | Karnataka | 3.76 | 2.26 | 1.1 |
| 2 | Maharashtra | 26.61 | 15.97 | 7.9 |
| 3 | Rajasthan | 40.34 | 24.20 | 11.9 |
| 4 | Telangana | 6.79 | 4.07 | 2.0 |
| 5 | Tripura | 61.52 | 55.37 | 27.7 |
| 6 | Uttar Pradesh | 1.10 | 0.66 | 0.2 |
| 7 | Uttarakhand | 0.60 | 0.54 | 0.5 |
| 8 | Andhra Pradesh | 88.71 | 53.23 | 26.2 |
| 9 | Chhattisgarh | 38.16 | 22.90 | 11.3 |
| 10 | Kerala | 0.86 | 0.52 | 0.2 |
| 11 | Madhya Pradesh | 148.97 | 89.37 | 36.3 |
| 12 | Tamil Nadu | 29.89 | 17.93 | 8.8 |
| 13 | Jharkhand | 74.13 | 44.48 | 22.5 |
| 14 | Bihar | 0.28 | 0.17 | 0.05 |

All actual funds released have been utilised except for Rs. 0.14 Cr in Madhya Pradesh, 0.06Cr in Kerala and 0.49 Cr in Uttarakhand.